

1	2	3	4	5
26.	Uttar Pradesh	Raibarielly	—	—
		Jhansi	—	—
		Safai Etawah	—	—
		Lucknow	—	—
		Allahabad	—	—
		Bareilly	—	—
27.	Uttrakhand	Kashipur	—	—
28.	West Bengal	Kolkata	Bolpur	—
		Lebong	—	—
		Burdwan	—	—
		Siliguri	—	—
<b>Union Territory</b>				
29.	Andman and Nicobar	—	Port Blair	—
30.	Chandigarh	Chandigarh	—	—
31.	Delhi (NCR)	Delhi	—	—
32.	Pondicherry	Pondicherry	—	—

**Poor maintenance of Commonwealth sporting infrastructure**

4649. SHRIMATI VASANTHI STANLEY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that Commonwealth Games, 2010 sporting infrastructure is wearing away due to lack of use and poor maintenance;

(b) if so, the reasons therefor;

(c) whether the facilities have been frequently monitored and inspected; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) No, Sir. The stadia/sporting infrastructure constructed/renovated for Commonwealth Games, 2010 are being maintained and are being regularly used for holding of various sporting events/camps. The stadia are also being used for training of sportspersons under 'Come and Play' Scheme.

(c) and (d) Maintenance of the stadia/sporting infrastructure is closely monitored by respective Stadium Administrators/Senior Officers of Sports venues.

**National Integration Schemes for youth across the country**

4650. SHRI Y.S. CHOWDARY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state;

(a) the details of financial assistance provided during the last three years for promotion of National Integration, among youth across the country, State-wise;

(b) whether there is any monitoring mechanism in place to evaluate the performance of National Integration Schemes, across the country; and

(c) if so, the results achieved during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) The details of financial assistance provided during the last three years for promotion of National Integration among youth across the country under different programmes such as National Integration Camps, Inter-State Youth Exchange Programme, Multi-Cultural Activities, National Youth Festival, State Youth Festival and National Youth Award, State-wise, are given in Statement (*See below*).

(b) The monitoring mechanism is inherent in the scheme of National Programme for Youth and Adolescent Development, as the grantee organization, on completion of the programme, is required to submit the details of the activities done under the programme along with performance report, list of participants indicating their age, gender, caste, funds utilization certificate and Accounts Statement duly signed by a Chartered Accountant, and an Inspection Report signed by either a State Govt. Officer or by a District Youth Coordinator of NYKS.

(c) Around 4,27,000 youth, both male and female, in the year 2009-10, 3,13,000 in 2010-11 and 4,44,000 during 2011-12, participated in the programmes mentioned at (a) above.